

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1525/2018

New Delhi, this the 24th day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Virender Kaur (Group-B)
Aged around 63 years,
(Assistant Community Organiser)
W/o Shri Darshan Singh,
R/o B-345, Hari Nagar Ghantaghar,
New Delhi. .. Applicant

(By Advocate : Shri Harpreet Singh)

Versus

1. The North Delhi Municipal Corporation,
Through its Commissioner,
Dr. SPM Civic Centre,
Minto Road, New Delhi.
2. The South Delhi Municipal Corporation,
Through its Commissioner,
Dr. SPM Civic Centre,
Minto Road, New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant seeks to withdraw the O.A. with liberty to avail his remedies, in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(NITA CHOWDHURY)
Member (A)**

/Jyoti /

**(V. AJAY KUMAR)
Member (J)**